

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/00020/2020

Jabalpur, this Wednesday, the 19th day of February, 2020

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

Aradhana Sodi, W/o Shankar Sodi, Date of birth 26.09.1970
R/o B-71 Surya Apartment, Civil Lines Raipur 492001

-Applicant

(By Advocate –**Shri S.K.Nandy**)

V e r s u s

1. Union of India, Through its Secretary,
Ministry of Information & Broadcasting Department
Government of India, Shastri Bhawan,
New Delhi 110 001
2. Chief Executive Officer, Prasar Bharti
Tower C Mandi House New Delhi 110001
3. The Director General Doordarshan Kendra,
Doordarshan Bhawan, Mandi House,
Copernicus Marg, New Delhi 110 001
4. The Station Director, Doordarshan Kendra,
Shankar Nagar, Raipur (C.G.) 492007 - **Respondents**

(By Advocate –**Shri S.P.Singh**)

O R D E R (Oral)

By Navin Tandon, AM:-

Learned counsel for the applicant seeks to withdraw
this Original Application with liberty to file it with better
particulars.

2. Learned counsel for the respondents has no objection to it.
3. The prayer is allowed.
4. Accordingly, the Original Application is dismissed as withdrawn with liberty as aforesaid.

(Ramesh Singh Thakur)
Judicial Member

(Navin Tandon)
Administrative Member

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